

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2208
ANSWERED ON:29.08.2007
ISSUE OF PASSPORTS UNDER TATKAL SCHEME
Jha Shri Raghunath;Singh Shri Prabhunath

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether passports are not being issued within stipulated time under Tatkal Scheme despite charging additional fee of Rs.1500/- with each application;
- (b) if so, the reasons therefor;
- (c) the number of applications received for issuance of passports under the Tatkal Scheme during the last three years and the number of applications pending as on date; and
- (d) the action taken against officials for delays in issue of passports?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) & (b) Passports are normally issued within stipulated time under Tatkal scheme. However, in some cases, after acceptance of applications, some delay beyond the stipulated time under Tatkal Scheme may happen due to reasons such as applicant already holding a passport or has suppressed information or when there are doubts about the verification certificate.
- (c) & (d) The number of applications received during the last three years for issuance of passports under Tatkal scheme and the number of applications pending as on date is given in the Annexure. Passports under Tatkal category are issued within the stipulated period, unless there are specific reasons.